

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **18.09.2025** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 402/2025	M Bhaskaran & Anr. Vs Sandeep Kothari IRP, Orion Water Treatment Pvt Ltd	Mr. AS Sathish Kumar	
2.	Comp App (AT) (CH) (Ins) No. 412/2025 For Stay IA No 1172/2025	Mathioli N, RP of MQ Networks Pvt Ltd Vs Reliance Asset Reconstruction Company Ltd	Mr. Mathioli Nagarajan Party in Person	

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in